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Title: Suspension of Members from the service of the House under Rule 374 A.

माननीय अध्यक्ष : माननीय सदस्यागण, आज भूज्यकाल में छात्यराज माननीय खड़ेग जी और कठौदा की ममवर्ष की डिग्रांड थी कि उत्तिरों, माइनोरिटीज द्वारा उत्तीर्ण, उत्तेक संबंध में बात करना चाहें। मैंने बात करेन का मौका भी दिया और यह भी कहा था कि अगर आप तो इस पर डिसकशन चाहें। I will allow the discussion. वही बात माननीय संसदीय कार्य मंत्री जै भी कही कि सरकार भी डिसकशन के लिए तयार है। यह बात कठी नहीं। यह सबुक्त दौनोंके बाट फिर भी अलग-अलग पार्टीयोंके ममवर्ष वत्तें में आ गए। वे तो जिस तरीके से हंगामा ढागा, सीट पर जान का बार-बार निवेदन किया गया, लेकिन किसी जै बात नहीं मानी। इतना ही नहीं, इतना हैनोंके बाट ये सबुक्त चल रहा था, बाकी सब सदस्य, जिन्होंने जीर्ण आवर का गोटिस दिया था, जिनके नाम सूर्योंमें आए थे, जब उनको बताना शुरू कर दिया, उस समय श्री गौरव गोविंद ने टेबल के ऊपर, जहां छाता स्टाफ बैठे हैं, वहां भूक्त देपर उठाए, पैर पर हवामें लहराए और कर्त्ता की तरफ़ फेंक, फिर श्री कुमार राजेश जौ जै भी टेबल भूक्त देपर उठाए, उनको फाड़ा, टक्केड़ किए और देहर की तरफ़ फेंक। उसी प्रकार श्री अधीर रंजन वौधारी, श्रीमती रंजीता रंजन, कमारी रुमिता देव और श्री एम.के. राघवन, इन लोगोंने भी इसी प्रकार देपर फोड़ दौन, छोट टक्केड़ किए और देहर की तरफ़ फेंक। उनका यह कंडवर कठी भी ठीक नहीं था।

This conduct of Members is highly unbecoming and in abuse of the Rules of the House, which seeks to undermine the dignity of the House.

...(Interruptions)

HON. SPEAKER: These Members by persistently and wilfully obstructing the business of the House have caused grave disorder.

I am, therefore, constrained to name Shri Gaurav Gogoi, Shri K. Suresh, Shri Adhir Ranjan Chaudhury, Shrimati Ranjeet Ranjan, Kumari Sushmita Dev and Shri M.K. Raghavan under Rule 374A of the Rules of Procedure and Conduct of Business in Lok Sabha.

...(Interruptions)

14.06 hours

(At this stage, Shri K.C. Venugopal and some other hon. Members came

and stood on the floor near the Table.)

...(Interruptions)

HON. SPEAKER: All the Members whom I have named stand automatically suspended from the service of the House for five consecutive sittings in terms of provision of Rule 374A. They may forthwith withdraw from the precincts of the House.

I am sorry.

The House stands adjourned to meet again at 2.30 p.m.

14.07 hours

The Lok Sabha then adjourned till Thirty Minutes past

Fourteen of the Clock.

14.30 hours

The Lok Sabha re-assembled at Thirty Minutes past Fourteen of the Clock.

(Hon. Deputy Speaker in the Chair)

...(Interruptions)

(At this stage, Shri K.C. Venugopal, Shri E.T. Mohammad Basheer, Shri Mohammad Salim and some other hon. Members came

and stood on the floor near the Table.)

...(Interruptions)

HON. DEPUTY SPEAKER: Hon. Members suspended by the hon. Speaker may kindly withdraw from the House under Rule 374A.

...(Interruptions)

HON. DEPUTY SPEAKER: The House stands adjourned to meet on Tuesday, the 25th July, 2017 at 11.00 a.m.

14.31 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, July 25, 2017/Shrawana 3, 1939 (Saka).
